

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252/(ND)/2018

IN THE MATTER OF:

M/s Pristine City Green Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 02.04.2019

Coram:


R.VARADHARAJAN,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner/Applicant :
For the Corporate Debtor :
For the ROC : Ms. Kusum Yadav, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 25.04.2019.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar